

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:127
ANSWERED ON:01.08.2000
ICDS PROJECTS
RENU KUMARI SINGH;SURESH KODIKUNNIL

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Integrated Child Development Projects sanctioned till date, State-wise.
- (b) the total number of anganwadies functioning in the country and the number of blocks covered under ICDS projects, State-wise;
- (c) the problems identified so far in the implementation of ICDS Projects and action taken to resolve them;
- (d) whether these Projects are being financed by the World Bank also; and
- (e) if so, the amount provided as assistance by the World Bank for implementation of these schemes during the last three years, State-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEVELOPMENT (DR. MURLI MANOHAR JOSHI)

(a),(b),(c),(d)&(e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART(a),(b),(c),(d)&(e) OF THE LOK SABHA STARRED QUESTION NO. 127 ASKE BY SHRIMATI RENU KUMARI AND SHRI KODIKUNNIL SURESH FOR ANSWER ON 1.8.2000 REGARDING ICDS PROJECTS

- (a) : Statement is at Annexure `A`.
- (b): Statement is at Annexure `B`.
- (c): The main problems identified in the implementation of the ICDS Projects are:-
 - (i) Inadequate resources for supplementary nutrition;
 - (ii) Need for wider coverage of 6 month – 3 year age group children;
 - (iii) Need for additional training to field functionaries;
 - (iv) Expansion of schemes for adolescent girls to meet their needs;
 - (v) Need for additional incentives for Anganwadi Workers.
 - (vi) In addition, financial norms for provision of certain facilities need augmentation.

The Government of India have taken the following steps to remove these problems and bottlenecks:-

(i) & (ii) Additional Central Assistance of a minimum Rs.375 crore for 2000-2001 to all State Governments/UT Administrations for Supplementary Nutrition under ICDS, targeted at 6 month – 3 year children has been finalized under the Pradhan Mantri Gramodaya Yojana. Also, States/UTs have been requested to provide adequate supplementary nutrition from their own resources.

(iii) Provision for training of these workers has been made under a new training programme `UDISHA`.

(iv) Government have approved expansion of the scheme for adolescent girls to 2000 blocks from existing 507 blocks.

(v) An award scheme for Anganwadi Workers both at National and State/UT level has been introduced. Also, incentive honorarium would be given in States/UTs where performance under Nutrition Scheme is according to prescribed norms.

(vi) The financial norm for provision of medicine kit has been revised and for other components like Information, Education & Communication; Contingency; Petrol Oil & Lubricant; rent etc. are under revision. New item of Pre-schoolkit for each Anganwadi Centre @ Rs.500 per annum has been introduced and the financial norms for equipment at Anganwadi Centre, project, district and furniture at block and district are under revision.

(d): Yes, Sir.

(e): Statement is at Annexure 'C'.

ANNEXURE-A

STATEMENT REFERRED TO IN REPLY TO PART(a) OF THE LEGISLATIVE ASSEMBLY STARRED QUESTION NO. 127 ASKED BY SM RENU KUMARI AND SHRI KODIKUNNIL SURESH FOR ANSWER ON 1.8.2000 REGARDING ICDS PROJECTS

S. No.	Name of the States/UTs	Number of ICDS Projects Sanctioned upto 31.3.2000
1	Andhra Pradesh	363
2	Arunachal Pradesh	51
3	Assam	196
4	Bihar	598
5	Goa	11
6	Gujarat	227
7	Haryana	116
8	Himachal Pradesh	72
9	J & K	121
10	Karnataka	185
11	Kerala	163
12	M.P.	488
13	Maharashtra	361
14	Manipur	34
15	Meghalaya	30
16	Mizoram	21
17	Nagaland	52
18	Orissa	326
19	Punjab	142
20	Rajasthan	257
21	Sikkim	5
22	Tamil Nadu	434
23	Tripura	31
24	U.P.	935
25	W. Bengal	358
26	A & N Islands	5
27	Chandigarh	3
28	Delhi	29
29	D & N Haveli	1
30	Daman & Diu	2
31	Lakshadweep	1
32	Pondi-cherry	5
	Total	5623

ANNEXURE-B

STATEMENT REFERRED TO IN REPLY TO PART(b) OF THE LEGISLATIVE ASSEMBLY STARRED QUESTION NO. 127 ASKED BY SM RENU KUMARI AND SHRI KODIKUNNIL SURESH FOR ANSWER ON 1.8.2000 REGARDING ICDS PROJECTS

S. No.	Name of the States/UTs	No. of Anganwadis functioning	No. of CD Blocks covered	No. of Urban projects	Total
1	Andhra Pradesh	36228	230	21	251
2	Arunachal Pradesh	2072	46	0	46
3	Assam	15697	105	2	107
	Bihar	35601	312	11	323
5	Goa	1021	11	0	11

6	Gujarat	30076	191	12	203
7	Haryana	13542	111	5	116
8	Himachal Pradesh	7123	72	0	72
9	J & K	7042	111	2	113
10	Karnataka	40014	173	12	185
11	Kerala	17503	114	6	120
12	M.P.	56675	394	27	421
13	Maharashtra	44936	244	27	271
14	Manipur	4440	31	1	32
15	Meghalaya	2127	30	0	30
16	Mizoram	1341	20	1	21
17	Nagaland	2687	46	0	46
18	Orissa	26063	269	12	281
19	Punjab	12763	137	5	142
20	Rajasthan	26015	177	14	191
21	Sikkim	458	4	1	5
22	Tamil Nadu	31634	386	45	431
23	Tripura	3531	30	1	31
24	U.P.	60651	541	19	560
25	W. Bengal	42203	273	21	294
26	A & N Islands	429	4	1	5
27	Chandigarh	300	0	3	3
28	Delhi	3842	2	26	28
29	D & N Haveli	125	1	0	1
30	Daman & Diu	84	2	0	2
31	Lakshadweep	74	1	0	1
32	Pondicherry	677	3	2	5
	Total	526974	4071	277	4348

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ANNEXURE 'C'

STATEMENT REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA STARRED QUESTION NO. 127 ASKE SHRIMATI RENU KUMARI AND SHRI KODIKUNNIL SURESH FOR ANSWER ON 1.8.2000 REGARDING ICDS PROJECTS

State-wise and year-wise World Bank assistance released under ICDS Projects during the last three years

(Rs. in lakhs)

Sl. No.	States	Year			
		1997-98	1998-1999	1999-2000	Total
1.	Andhra Pradesh	1758.00	1933.10	10024.10	13715.20
2.	Arunachal Pradesh	-	44.77	50.00	94.77
3.	Assam	-	43.13	75.00	118.13
4.	Bihar	3500.00	5231.00	4086.00	12817.00
5.	Goa	-	-	5.00	5.00
6.	Gujarat	-	246.75	150.00	396.75
7.	Haryana	-	102.28	40.00	142.28
8.	Himachal Pradesh	-	41.90	35.00	76.90
9.	Jammu & Kashmir	-	50.51	50.00	100.51
10.	Karnataka	-	360.44	115.00	475.44
11.	Kerala	-	633.14	811.19	1444.33
12.	Madhya Pradesh	9253.00	5041.00	3787.00	18081.00
13.	Maharashtra	-	994.54	1908.08	2902.62
14.	Manipur	-	44.69	20.00	64.69
15.	Meghalaya	-	47.53	5.00	52.53
16.	Mizoram	-	45.80	5.00	50.80
17.	Nagaland	-	44.50	15.00	59.50
18.	Orissa	766.04	123.39	115.00	1004.43
19.	Punjab	-	104.65	60.00	164.65
20.	Rajasthan	-	619.02	998.94	1617.96
21.	Sikkim	-	44.00	5.00	49.00
22.	Tamil Nadu	-	671.41	1403.25	2074.66
23.	Tripura	-	45.80	20.00	65.80
24.	Uttar Pradesh	-	630.00	1551.44	2181.44

25. West Bengal	-	166.21	150.00	316.21
26. Andman & Nicobar	-	1.18	3.00	4.18
27. Chandigarh	-	-	1.00	1.00
28. Dadar & Nagar Haveli	-	-	00.50	00.50
29. Daman & Diu	-	-	00.50	00.50
30. Delhi	-	-	15.00	15.00
31. Lakshadweep	-	-	00.50	00.50
32. Pondicherry	-	-	2.00	2.00

Total 15277.04 17310.74 25507.50 58095.28